

ITEM NO.6

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).208/2022

SHIKHAR & ANR.

Petitioner(s)

VERSUS

NATIONAL BOARD OF EXAMINATION & ORS.

Respondent(s)

(FOR ADMISSION and IA No.43470/2022-GRANT OF INTERIM RELIEF and IA No.43472/2022-EXEMPTION FROM FILING O.T. and IA No.43478/2022-EXEMPTION FROM FILING AFFIDAVIT)

Date : 30-03-2022 This petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
Dr. Charu Mathur, AOR
Mr. Sanjay Kumar Dubey, Adv.
Ms. Tanvi, Adv.
Ms. Ishita Chowdhury, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. Raj Bahadur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 Mr Tushar Mehta, Solicitor General, who is present in Court, is requested to assist the Court on the issues raised in the petition.
- 2 The Advocate-on-Record for the petitioners shall serve a copy of the petition on Mr Raj Bahadur Yadav, Advocate-on-Record for the Union of India.
- 3 The name of the Advocate-on-Record for the Union of India shall be reflected in the cause-list.
- 4 List the petition on 5 April 2022.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER